

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No.2148 of 2018**

New India Assurance Co. Ltd. .... ... Petitioner  
Versus  
Lalti Kunwar & Ors. .... ... Respondents

**With  
W.P.(C) No.2121 of 2018**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner(s) : Mr. Alok Lal, Advocate  
For the Respondents :  
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06/05.04.2021 The present writ petitions are taken up today through Video conferencing.

Issue notice to the respondents in both the writ petitions through ordinary process for which requisites etc. must be filed within a period of two weeks.

Notices are made returnable after six weeks.

**(Rajesh Shankar, J.)**

*Rohit*